



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,25th August 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 2 i.e. ORIGINAL COURT NO. 2.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
13	Bail Appln./1653/2020 (PDF COPY)	SUKUMAR DUTTA @ DULU DUTTA Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS	PP, ASSAM
MOTION				
14	AB/2040/2020	IDRISH ALI Versus THE STATE OF ASSAM	MD A S AHMED	PP, ASSAM
15	AB/2051/2020	MOFIDUL ALI Versus THE STATE OF ASSAM	MD A S AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020
5)	MR. P P BARUAH	25-08-2020	To	28-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
9	AB/1661/2020 FIXED (BY SLIP)	SIDDHARTHA NARAYAN SARKER Versus THE STATE OF ASSAM	MS M DAS MR. M K CHOUDHURY	PP, ASSAM
10	AB/1863/2020 FIXED	KANAN BASUMATARY Versus THE STATE OF ASSAM.	MR. I A TALUKDAR	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 4 i.e. ORIGINAL COURT NO. 8.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 25/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1381/2020 FIXED	SHAHIDUL ISLAM AND ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
14	Bail Appln./1632/2020 FIXED	DIPANKAR HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
<u>OTHER MATTERS</u>				
15	WP(C)/3026/2020 CAVT. NO.0393/2020 (ORDERS), FIXED	MD. AKKASH ALI Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR. P SARMAH MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	SC, PNRD MR. N BORAH FOR CAVEATOR
16	WITH WP(C)/2490/2020	AKKASH ALI Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNRD MR. H. MAZUMDAR(Resp. No. 5) MR. H. MAZUMDAR(Resp. No. 5)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
9	AB/2005/2020	JAMAL UDDIN SHEIKH @ JAMAL SK. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR A A DEWAN	PP, ASSAM
ORDERS				
10	I.A.(CrI.)/423/2020 (ORDERS), AB 1662/2020(D/O) in AB/1662/2020	DINA NATH CHAUHAN Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OTHER MATTERS				
9	WP(C)/2884/2020 (ORDERS), FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 25/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1402/2020 FIXED	BINOD MIRDHA Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
2	AB/1842/2020 FIXED	SURAJIT PURKAYASTHA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
3	WITH AB/1845/2020	DIPANKAR SAHA Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
4	AB/1843/2020 FIXED	MANIRUL ISLAM Versus THE STATE OF ASSAM	MR M CHOUDHURY MR A HAWARI MR S ISLAM	PP, ASSAM
5	AB/1876/2020 FIXED	MUKUT CH. MAZUMDAR Versus THE STATE OF ASSAM	MR I AHMED MR. C CHOWDHURY MD M RAHMAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
11	WP(C)/3272/2020 (PDF COPY)	ABHIJIT BAKSHI Versus STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
14	Crl.Pet./365/2020	SIDDHARTHA BORGHAIN AND ANR. Versus THE STATE OF ASSAM	MS A SAIKIA MS A SAIKIA MR. M BISWAS MS M DAS	PP, ASSAM
15	Crl.Pet./377/2020	NOMITA BORUAH @ NANDINI AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO.11 i.e. ORIGINAL COURT NO. 15.**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2008/2020	LALCHAN BADSHA AND 2 ORS. Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1569/2020 FIXED	PRADIP MISHRA Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
3	Bail Appln./1579/2020 FIXED	SAMEDUR RAHMAN Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
BAIL HEARING				
4	AB/1416/2020 FIXED	KADER ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I A HAZARIKA	PP, ASSAM
ORDERS				
5	I.A.(CrI.)/322/2020 IN AB/617/2020(D/O) in AB/617/2020	THE STATE OF ASSAM Versus SHIB SHANKAR ROY	MR. N J DUTTA	MR S DUTTA MR. P KATAKI MR D CHAKRABORTY MR D KALITA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 15 i.e. ORIGINAL COURT NO. 17.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	Crl.Pet./415/2020 (PDF COPY)	DINO SAIKIA @ ATUL SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MRS. B CHAKRABORTY	PP, ASSAM
BAIL HEARING				
14	AB/1889/2020 FIXED	RAMJAN ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
ORDERS				
15	Crl.A./384/2018 WITH LCR 4 FILES, FIXED	MD FAZAR ALI Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR D DAS MR. M BARUAH	MD. M H CHOUDHURY (R2) MRS. L N CHOUDHURY (R2) MS. M DEORI (R2) MR H J YEPHOTHO (R2) MR. V ACHUMI (R2) MR MONZUR K CHOUDHURY (R2) PP, ASSAM
	WITH I.A.(Crl.)/900/2019 in Crl.A./384/2018	MD FAZAR ALI Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR D DAS MR. B J TALUKDAR	MD. M H CHOUDHURY PP, ASSAM
16	WITH Crl.A./178/2020	MD ABUL BASAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPHOTHO MR. V ACHUMI	MR. K SARMA MR. S ALIM (R7, R8) MR. B HUSSAIN (R7, R8) MR. D DAS MR. A T SIKDER (R7, R8) MR. B J TALUKDAR PP, ASSAM

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